

DIVISION BENCH
COURT - II

S-22

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/56(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	SRC STEELS PVT LTD VS VINAYAK RAIL TRACK (INDIA) PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties.
2. Registry is directed to issue notice to all the parties by way of speed post and by e-mail and place the tracking information on record.
3. List this matter on **24th June, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)